

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 51371/2023

(Arising out of impugned final judgment and order dated 31-10-2023 in SA No. 619/2018 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ARCHANA RAI & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.258474/2023-EXEMPTION FROM FILING O.T. and IA No.258472/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.258479/2023-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 15-12-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. P.S. Patwalia, Sr. Adv.
Mr. RK Singh, Adv.
Mrs. Neeraj Singh, Adv.
Mr. Tom Joseph, AOR
Mr. Kumar Gaurav, Adv.
Mr. Linto KB, Adv.
Mr. Ajay Chaudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition is granted.

Issue notice.

In addition, *dasti* service is permitted.

List the matter on 08th January, 2024.

Tag the matter along with SLP (C)Nos. 10761-10767 of 2020.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER